

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.114/(MAH)/2009

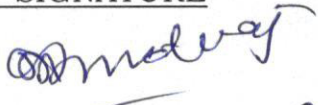
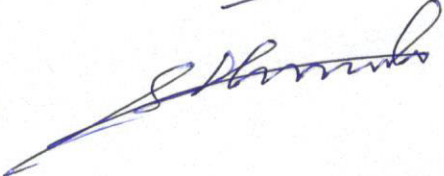
CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2017

NAME OF THE PARTIES: D. H. Narayansa
V/s.
M/s. Aries Agro Vet Associates Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	M. S. BHARDWAJ	Adv for R & S	
2)	S. G. Chokhale	Adv. for Petitioner	

COMMON ORDER

T.C.P. No. 114/397-398/CLB/MB/MAH/2009

T.C.P. No. 118/163/CLB/MB/MAH/2012

1. Ld. Counsel Mr. Navroze Sirvay, appeared for the Petitioner and Ld. Counsel Mr. M.S. Bhardwaj for Respondent are present. In respect of **Company Application No. 83/2016**, since it was served recently, therefore, time is sought for due reply. Time is granted. It is directed to file reply on or before 27.01.17.
2. The Petitions along with Application to be fixed for hearing on **16.02.2017**.

Dated: 13th January, 2017.

Sd/-
M. K. SHRAWAT
Member (Judicial)